

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.427
IA/3306/ND/2024 IN IB/305/ND/2022

IN THE MATTER OF:

Bank of Maharashtra	...	Applicant
Versus		
M/s. Supertech Realtors Pvt. Ltd.	...	Respondent

Under Section 7 (IBC)

Order delivered on 12.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP/IRP	: Mr. Sohaib Khan, Adv.
For the FC	: Mr. Nishant Awana, Ms. Rini Badoni, Ms. Nitya Sharma, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **12.08.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)